

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 107
IA (IB) No. 336/CB/2023
IA (IB) No. 355/CB/2023
IA (IB) No. 46/CB/2024
IN
CP (IB) No. 31/CB/2022

Proceedings under Section 9 IBC
IN THE MATTER OF:

Kalinga Enterprises Pvt. Ltd
V/S

.....Applicant

Maa Manasha Devi Alloys Pvt. Ltd.

....Respondent

Order delivered on 12/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Rahul Agarwal, CS
Mr. Kanishk Khetan, Adv.

For the Respondent

Dr. S C Mohanty, Adv.
Mr. Gourav Joshi, CS
Mr. Umesh Ch. Sahoo, Adv.

ORDER

IA (IB) No. 46/CB/2024:

1. Ld. Counsel Mr. Kanishk Khetan along with CS Rahul Agarwal appears for the Applicant.
2. Ld. authorised representative CS Gaurav Joshi appears for the erstwhile RP.
3. Applicant is directed to issue fresh notice to the RP by speed post and by email and file affidavit of service of notice before next date of hearing.
4. Registry is also directed to issue notice to the RP by speed post as well as email.
5. List the matter on 22.08.2024.

IA (IB) No. 336/CB/2023 and IA (IB) No. 355/CB/2023

1. Both sides counsel present.
2. List the matter on 22.08.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)